

examined by officers of the Central Vigilance Commission during the period of absence of the Central Vigilance Commissioner were awaiting the decision of the Commissioner.

Conversion of CSIR, Madras Complex into Regional Research Laboratory.

2385. SHRI S. A. DORAI SEBASTIAN: Will the Minister of SCIENCE AND TECHNOLOGY be pleased to state:

(a) whether the CSIR, Madras Complex is having a dual management by a part-time Co-ordinating Director on one side and by the Directors of the eight participating laboratories on the other side during the past ten years;

(b) if so, whether this kind of dual control has led to complete disunity in the work of more than 300 R&D staff;

(c) if so, whether CSIR, Madras Complex Staff Service Association has represented to Government for the conversion of this complex into a Regional Research Laboratory as has been done in Trivandrum Complex; and

(d) the decision of Government thereon?

THE MINISTER OF STATE IN THE DEPARTMENT OF SCIENCE AND TECHNOLOGY & ELECTRONICS (SHRI C. P. N. SINGH): (a) & (b) The seven units belonging to Central Mechanical Engineering Research Institute (CMERI), National Metallurgical Laboratory (NML), Central Electronics Engineering Research Institute (CEERI), Central Electro-chemical Research Institute (CECRI), National Environmental Engineering Research Institute (NEERI), Central Scientific Instruments Organisation (CSIO), Indian National Scientific Documentation Centre (INSDC) and the Structural Engineering Research Centre (SERC), an independent laboratory of the Council of Scientific and Industrial Research (CSIR), all

located at the CSIR Complex, Madras are managed by their respective Scientists-in-charge of the Units. Their budgets and programme are approved and allotted by the respective laboratories to which they belong. All common facilities of routine nature such as accounts, purchase and works, maintenance and security are provided locally by the Co-ordinating Director, who is the Director of the SERC. He is vested with certain disciplinary powers in respect of staff working in the Complex as a whole. The Co-ordinating Director does not, however, interfere in the day-to-day working or technical management of the Units. These arrangements have been in vogue for the last about 10 years now and have not led to any practical difficulty for the R&D Extension and Service & Maintenance work of the various participating Units. These units located in the CSIR Complex, Madras are meant to carry out R&D Extension as well as Service and Maintenance work of their respective laboratories in the region around Madras. The Scientific and Technical Staff of these units belong to the cadres and professional disciplines of their own respective laboratories which look after the R&D work etc. and also ensure their professional growth and promotional prospects.

(c) & (d) Yes, Sir. The representation is, however, being examined.

Fixation of Reservation Quota for Scheduled Castes in Dadra Nagar Haveli

2386. SHRI UTTAMBHAI H. PATEL: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the percentage of quotas of reservation which have been fixed for Scheduled Castes, backward Classes, handicapped and disabled, women and Adivasis etc in various employment centres and opportunities in each department in the Union Territory of Dadra Nagar Haveli;